

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s).14725/2019

(Arising out of impugned final judgment and order dated 22-03-2018 in CRLA No.60/2001 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANIL RASTOGI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.109276/2019-CONDONATION OF DELAY IN FILING and IA No.109282/2019-EXEMPTION FROM FILING O.T. and IA No.109280/2019-CONDONATION OF DELAY IN REFILING)

Date : 02-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. V.K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Complainant:

Ms. Nandini Sharma, Adv.
Mr. Mudit Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Diary No.34738/2018.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER